

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

32. MA 3402/2019 IN C.P 354/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

NAME OF THE PARTIES:- Jagdish Manilal Patel
V/s
Kotak Mahindra Bank Ltd. & Ors.

Section: 58(4) & 59 of Companies Act, 2013

ORDER

Adv. M S Bhardwaj, Adv. V.P. Verma appeared for the Petitioner/Applicant. Adv. Ashish Pyasi a/w Anjali Shahi appeared for the Respondent No. 1. Adv. Mily Ghoshal a/w Ritika Vijan appeared for the Respondent No. 2. Mr. Vinay Mashruwale/Respondent No. 4 present in person. Adv. Jitendra Sharma appeared for the Respondent No. 5 through VC. Adv. Krishna Chandra Pandey appeared for the Respondent No. 7. Respondent No. 4 seeks time to file written reply. Time Granted. Reply on behalf of the Respondent No. 6 has already been filed. Counsel appearing for the Respondent No. 7 seeks time to file reply. Reply be filed within four weeks. List this matter on **02.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

SALAM

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)